THE HIGH COURT OF MEGHALAYA

AT SHILLONG

HCMII/63/2018/COMP/1776

Dated, Shillong 25th Apr, 2018

CORRIGENDUM

In inviting reference to the tender notice **TENDER NO. HCM.II/63/2018/COMP/1349 DATED SHILLONG THE 28TH MARCH 2018** the following corrigendum is being issued:

 The bid submission end date is extended till 09.05.2018 at 1500 Hrs. The technical bid will be opened on 10.05.2018 at 1100 Hrs.

** All other Terms & Conditions of the above referred Tender shall remain unchanged.

Registrar General High Court of Meghalaya.